

at (1) above.

[Placed in Library. See No. LT-7559/83].

() (a) (i) A copy of the Annual Report (Hindi and English versions) of the International Institute for population Studies, Bombay, for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Annual Report (Hindi and English versions) of the International Institute for Population Studies, Bombay, for the year 1981-82 along with Audited Accounts.

(b) A copy of the Review (Hindi and English versions) by the Government on the working of the International Institute for Population Studies, Bombay, for the years 1980-81 and 1981-82.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-7560/83].

Reviews on the working of and Annual Reports of Cement Corporation of India Ltd. New Delhi for 1982-83, Bharat Leather Corporation of India Ltd. Noida for 1982-83, National Small Scale Industries Corporation Ltd., New Delhi for 1982-83, Instrumentation Ltd., Kota for 1982-83 etc. etc.

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI
S.M. KRISHNA): I beg to lay on the
Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(a) (i) A statement regarding Review by the Government on the working of the Cement Corporation of

India Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7561/83].

(b) (i) Review by the Government on the working of the Bharat Leather Corporation Limited, Noida, for the year 1982-83.

(ii) Annual Report of the Bharat Leather Corporation Limited, Noida, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General there-on.

[Placed in Library. See No. LT-7562/83].

(c) (i) A statement regarding Review by the Government on the working of the National Small Industries Corporation Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the National Small Industries Corporation Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General.

[Placed in Library. See No. LT-7563/83].

(d) (i) A statement regarding Review by the Government on the working of the Instrumentation Limited, Kota, for the year 1982-83.

(ii) Annual Report of the In-

strumentation Limited, Kota, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. I.T-7564/83].

- (e) (i) A statement regarding Review by the Government on the working of the Bharat Pumps and Compressors Limited, for the year 1982-83.

- (ii) Annual Report of the Bharat Pumps and Compressors Limited, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7565/83].

- (f) (i) A statement regarding Review by the Government on the working of the Burn Standard Company Limited, for the year 1982-83.

- (ii) Annual Report of the Burn Standard Company Limited, for the year 1982-83 along with Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7566/83].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Cement Research Institute of India, New Delhi, for the year 1982-83 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Cement Research Institute of India, New Delhi, for the year 1982-83.

[Placed in Library. See No. LT-7567/83].

- (3) (i) A copy of the Annual Report

(Hindi and English versions) of the Indian Rubber Manufacturers Research Association, Thane, for the year 1982-83 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 1982-83.

[Placed in Library. See No. LT-7568/83].

Annual Report on the working of provisions of Section 15-A of Protection of Civil Rights Act 1955 for 1981 and 1982.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of the provisions of Section 15-A of the Protection of Civil Rights Act, 1955 for the years 1981 and 1982, under sub-section (4) of the said Act. [Placed in Library. See No. LT-7569/83].

Review on the working of and Annual Report of Uranium Corporation of India Ltd. Jaduguda for 1982-83

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

- (1) Review by the Government on the working of the Uranium Corporation of India Limited, Jaduguda, for the year 1982-83.

- (2) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7570/83].